NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/687/(IB)/2017

NAME OF THE PETITIONER(S)

: CMG STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIQUE ROOF PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANANT MERATHIA

Counsel for Applicant.

Owaren

ORDER

Counsel for Applicant present. No representation on behalf of Respondent. Matter is posted for the appearance of the Respondent, failing which appropriate order will be passed. Put up on **7.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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